



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़  
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Re-constitution of Chandigarh Benches from 23.06.2025 to 27.06.2025 (27.06.2025 being Friday)/23.06.2025 से 27.06.2025 (दिनांक 27.06.2025 को शुक्रवार) तक पीठों का गठन।

DATE	THROUGH VIRTUAL HEARING/ COURT ROOM	BENCH	HON'BLE MEMBERS
23.06.2025 & 24.06.2025	COURT NO. 1 HYBRID MODE	A	Shri Rajpal Yadav, Hon'ble VP Shri Manoj Kumar Aggarwal, Hon'ble AM
25.06.2025 & 26.06.2025	COURT NO. 1 HYBRID MODE	A	Shri Rajpal Yadav, Hon'ble VP Shri Krinwant Sahay, Hon'ble AM
23.06.2025 to 26.06.2025	COURT NO. 2 HYBRID MODE	B and SMC	Shri Laliet Kumar, Hon'ble JM Shri Manoj Kumar Aggarwal, Hon'ble AM

Constitution of Chandigarh Benches from 30.06.2025 to 04.07.2025 (04.07.2025 being Friday)/ 30.06.2025 से 04.07.2025 (दिनांक 04.07.2025 को शुक्रवार) तक पीठों का गठन।

DATE	THROUGH VIRTUAL HEARING/ COURT ROOM	BENCH	HON'BLE MEMBERS
30.06.2025 to 03.07.2025	COURT NO. 1 HYBRID MODE	A and SMC	Shri Rajpal Yadav, Hon'ble VP Shri Krinwant Sahay, Hon'ble AM
30.06.2025 to 03.07.2025	COURT NO. 2 HYBRID MODE	B	Shri Laliet Kumar, Hon'ble JM Shri Manoj Kumar Aggarwal, Hon'ble AM

**Note:**

1. Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.
2. Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.
3. M.A's, Part Heard and Clarification cases will be heard by respective Members of the Bench as per cause list enclosed. The Virtual ID and password given above.
4. On 23.06.2025 & 24.06.2025 Bench "B" will function after Bench "A" is over.

  
Assistant Registrar